(c) Ye₅ Sir. The manufacturer has reported that they commenced com. mercial production of the bulk drug Pentazocine in August, 1394. According to the records the company has not obtained price approval for the bulk drug manufactured by them snd the formulations thereof.

They have submitted an application dated 29th November; 1994 for exemp. tion of the bulk drug and its formula, tions from price control on grounds of indigenous R and D.

(d) and (e) No such instance has come to the notice.

Exemption granted to Naldixic Acid

279. SHRI ANANT RAM JAISWAL;

> SHRI H. HANUMAN-THAPPA;

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state;

- (a) when was exemption granted to Naldixic Acid from price control on the ground of Research and Development and when did this exemption expire;
- (b) what steps were taken thereafter to fix the price of formulations and the bulk drug and is it a fact that Gramoneg and Gramogel range of formulations are being marketed without price approval from the very beginning;
- (c) if so, when and what action has been taken:
- (d) whether it is a fact that the producer of the bulk drug refused to give cost data to the BICP and that the Ministry consented and directed BICP to work out the price based on the available data; and
- (e) when was the BICP recommendation received and what action has been taken?

THE MINISTER OF BTATE IN THB-MINISTRY OF CHEMICALS AND **FERTILIZERS** (SHRI EDUARDO FALEIRO) (a) to (e) The exemption granted on 4-2-1991 expired on 31-10-92. On 13.6.1994 BICP recommended a price for the bulk drug1 on the basis of data available with them as the requisite data had not been received from the manufacturer (it was received sufoseque.su to the submission of the Report by BICP). The price of the bulk: drug has since been notified. BICP has accordingly been asked to recommend the price of formulations based on this bulk drug.

Belii&o&siEig; of fertiliser industry

280. SHRI BHUPINDER SINGH MANN; Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state;

- (a) whether fertilizer indusry has beei used;
- (b|) if not, by 0 will be) delicensed; and
- (c) what investment from foreign countries has been made in respect of fertilizer production?

THE MINISTER OF STATE IN TUB MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI. EDUARDO FALEIRO); (a) Yes, Sir.

es not arise.

(c) As per the available information, the equity investment in the Indian fertilizer industry from the foreign cauntriep is currently around Rupees sixty croers.

Drags under prico control

281. SHRI JALALUDIN ANSARI: SHRI GAYA SINGH:

WiU the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that 73 drugs have been put under the prices

controlled category as per the New-Drug Policy announced by the Government recently; and

(b) if so, what are the names of those drugs and what is the criteria being adopted in deciding these drugs?

THE MINISTER OF STATE, IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI EDUARDO FLEIRO): (a) and (b) The new Drugs (Prices Control) Order, which will include list of drugs under price control on the basis of criteria laid down in the "Modifications in the Drug Policy, 1986", is yet to be notified.

Organisation of Holiday feeaurs by J jr Endja

भोषाल गैस विभोषिका से संबंधित मुझावजें के गामल*े* की सुनवाई परः थगन द्यावेंश

282. श्री अजीत जोगी : क्या इ**शायत भ्रोर उध**रक मंत्री यह बताने की कृषा करेंगे कि :

- (क) क्या भोषाल गैस विभीषिका (दावा कार्यवाही) ग्रधिनियम के अधीन गठित कल्याण आयोग ने मुआवकः मामलों की मुनवाई के संबंध में स्थमन आदेश पारी किया है जिनमें काफी अधिक धनराणि अन्तर्गस्त है;
- (ख) क्या इससे परिवारों को मुद्रा-बजा प्रदान करते में विलंब होगा, और
- (ग) यदि हां, तो इस संबंध में क्या टपचारात्मन कदम उठाए गए हैं?

 पतायन स्रोर उर्दरक मंत्रातय में राज्य मंत्री
 (श्री एडुझाड: केंनेंरिया): (क) से (ग)
 कत्याण आयुक्त हारा दी गई जानतारी
 के सनुसार क्षतिपूर्ति मामलों, जिनमें काफी
 वहां धनराशियां अन्तर्गस्त हैं, की सुनवार्द्र के बारे में कोई स्थगनादेश नहीं दिया गया
 है।

283. SHRI BHAGABAN MAJHI: "Will the Minister of CIVIL AVIATION AND' TOfJFJSM be pleased to -Mate:

- (a.) whether A(ir India has been organising holiday tours with a view to increase tourist traffic to India:
- (b) if BO, what are the details of these holiday tours introduced toy Air India; and
 - (c) the response to hose programmes'.'

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD); (a) and (b) In 1992, Air India launched 'Super Summer Savers' scheme to attract tourists during the lean period and to make India a year round destination. The package 'under this scheme includes travel on Air India and Indian Airlines as well as ho£el accommodation at 15 to 40 p-sr cent discount.

(c) During 1992, 10,416 tourists utilised this scheme and during 1993, 11479 tourists.

Promotion of Tourism in Arunachal Pradesh

284. SHRI BHADRESWAR GOHAIN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether there is a proposal pending with Government for opening the Bhalukupung-Bomdila-Taw-ang sector of Arunachal Pradesh for foreign tourists;
- (b) whether Government are aware that there is enough potential for foreign tourists in the Tawang Valley, specially pilgrim,;; from Japan
- and other Bwddhist countries; and
- (c) whether Government have taken any decision on the proposal?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRT GHULAM NABI AZAD1 (a) to (c) The opening of areas in the North Eastern States including Arunachal Pradesh \mathbf{i}_s a continuing process that takes into account the